

13.37 hrs.

APPROPRIATION (RAILWAYS) VOTE ON ACCOUNT BILL, *2005

रेल मंत्री (श्री लालू प्रसाद) : महोदय, मैं प्रस्ताव करता हूँ कि रेलों के प्रयोजनार्थ वित्तीय वर्ष 2005-2006 के एक भाग की सेवाओं के लिए भारत की संचित निधि में से कतिपय राशियाँ निकालने का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए

MR. SPEAKER: The question is: "That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2005-2006 for the purposes of Railways.

"The motion was adopted"

.श्री लालू प्रसाद : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।**

MR. SPEAKER: The hon. Minister may move for consideration of the Bill.

श्री लालू प्रसाद : महोदय, मैं प्रस्ताव करता हूँ : " कि रेलों के प्रयोजनार्थ वित्तीय वर्ष 2005-2006 के एक भाग की सेवाओं के लिए भारत की संचित निधि में से कतिपय राशियाँ निकालने का उपबंध करने वाले विधेयक पर विचार किया जाए। "

MR. SPEAKER: The question is: "That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2005-2006 for the purposes of Railways, be taken into consideration.

"The motion was adopted."

*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 15.3.05

**Introduced with the Recommendation of the President

MR. SPEAKER: The House will now take up clause by clause consideration of the Bill. The question is:

"That clauses 2 and 3 stand part of the Bill." *The motion was adopted. Clauses 2 and 3 were added to the Bill. The Schedule was added to the Bill. Clause 1, the Enacting Formula and the long Title were added to the Bill*

/.----

श्री लालू प्रसाद : मैं प्रस्ताव करता हूँ :

" कि विधेयक पारित किया जाए। "

MR. SPEAKER: The question is:

"That the Bill be passed.

"The motion was adopted.
